

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KELVIN BUILDCON PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Kelvin Buildcon Private Limited
2.	Date of incorporation of corporate debtor	20/01/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U45400DL2012PTC230331
5.	Address of the registered office and principal office (if any) of corporate debtor	106 Samman Bazar, Bhogal New Delhi South Delhi DL 110014.
6.	Insolvency commencement date in respect of corporate debtor	19.09.2022 (Order was pronounced and uploaded on 19/09/2022 by Hon'ble NCLT, Delhi- Bench IV in C.P. No. IB/425/PB/2021.
7.	Estimated date of closure of insolvency resolution process	18.03.2023 (180 days from the date of Commencement of resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Gagan Gulati Reg. Number: IBBI/IPA-002/IP N00893/2019-2020/12832
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Address: A-179, First Floor, Sudershan Park, New Delhi 110015. Email address: advocategulati@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Reg. Address: A-179, First Floor, Sudershan Park, New Delhi 110015. Email address: cirp.kelvinbuildcon@gmail.com
11.	Last date for submission of claims	03.10.2022
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Kelvin Buildcon Private Limited** on 19th September, 2022.

The creditors of **Kelvin Buildcon Private Limited**, are hereby called upon to submit their claims with proof on or before 03rd October, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22/09/2022
Place: New Delhi


Gagan Gulati

IRP of **Kelvin Buildcon Private Limited**
IBBI/IPA-002/IP-N00893/2019-2020/12832

